

[Print](#)**Defective Case Register from 2026-06-27 to 2026-06-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/19079/2026	BIPLABA P.B. BAHALI	2026-06-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Nomenclature not correctly furnished Sl. 3 in Index.
2	D-ABLAPL/18643/2026	ALOK KUMAR MOHAPATRA	2026-06-27	1. Name of father of Pet. in Affidavit not tally with CT and V.nama. 2. Occupation of deponent not correct. 3. Annexures not marked. 4. Ann.2 not legible and not attested and PS case No. not mentioned in page 16 or 17. 4. Ann.3 not attested.
3	D-WP(C)/26476/2026	MANAS KUMAR CHAND	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/28268/2026	SUNITA SARKAR	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Address of op-1 not correct
5	D-BLAPL/18550/2026	RAJAT KUMAR PANDA	2026-06-27	Paragraphs not properly mentioned in declaration of affidavit.
6	D-WA/18040/2026	RUPESH KUMAR KANUNGO	2026-06-27	1. c. copy of impugned order under Anx-1 not filed. i) No authorization by other appellant to swear this affidavit. ii) Date of filing of c. copy of order not mention in drop box. iii)Put up for SR after removal of defects
7	D-WP(C)/26467/2026	UMARANI PANDA	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 35 not neat.
8	D-ABLAPL/18645/2026	ALOK KUMAR MOHAPATRA	2026-06-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph declaration incomplete. 2. Ann.2 not attested and PS case No. not mentioned on it.
9	D-CONTC/24369/2026	ABHISEK MOHANTY	2026-06-27	Period of Delay 404 days. I)paragraph no. not mentioned in affidavit.ii) Age of the petitioner in cause title not tally with affidavit.
10	D-WP(C)/27835/2026	ARUNA NAYAK	2026-06-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 not correctly mentioned in the affidavit.
11	D-WP(C)/26457/2026	RAJU KUMAR SATPATHY	2026-06-27	Page no.47 not neat.
12	D-WP(C)/27341/2026	ABHIMANYU PARIDA	2026-06-27	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Father name and paragraph not correctly mentioned in the affidavit.
13	D-WP(C)/27083/2026	GHASI RAM VERMA	2026-06-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner not mentioned in the affidavit.
14	D-WP(C)/27047/2026	DIPTIRANJAN MOHAPATRA	2026-06-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 not neat.Serial no-5 not correctly mentioned affidavit in the I.A.
15	D-WP(C)/27038/2026	PRASANTA KUMAR JOSHI	2026-06-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Service book vide annex-3 not tally with Index.Paragraph not mentioned in the affidavit.
16	D-WP(C)/27048/2026	BIBHUTI BHUSAN SWAIN	2026-06-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Double page marking should be re-consing.Page 53 and 54 not neat.
17	D-ABLAPL/18591/2026	JYOTIRMAYA SAHOO	2026-06-27	D.C.fee Rs.50/- to be paid on v.nama.
18	D-CMP/26643/2026	BHOJARAJ SETH	2026-06-27	1. Nomenclature not correctly furnished in V.nama.
19	D-WP(C)/27928/2026	MAHENDRA KUMAR SAHOO	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 107 to 110 and 123 not legible.2.Nomenclature not correctly furnished
20	D-CRLA/16257/2026	AMLAN SHAKTI PAUL	2026-06-27	1. Period of Delay 334 days delay,Limitation petition not filed.
21	D-WA/26523/2026	KODANDA KUMAR BHUYAN	2026-06-27	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 15 days delay. i)Appellant no.1 and2 in appeal memo are not party in wp (c). ii) R-1 3 to 7 are appeal memo not party in wp (c). iii) Status of the parties not correctly furnished. iv) Page mark not properly furnished. v) Neat and legible copy of page no. 65 67 93 98 99 100 104 106 117 118 132 186 190 193 are to be filed. vi)Double page mark. vii)Put up for SR after removal of defects.
22	D-BLAPL/18602/2026	DIPTI RANJAN MOHAPATRA	2026-06-27	Put up SR after redacting name of informant/Relative/ address from 1 , 2, and 3and seal cover the same thereafter put up SR
23	D-WP(C)/26851/2026	KRISHNA CHANDRA SAHU	2026-06-27	1. Between Page nos. 13 and 14 one page not paginated

24	D-BLAPL/18728/2026	KULDEEP MOHANTY	2026-06-27	i) Date of rejection order mentioned in index and Book mark not tally with annexure-2.
25	D-BLAPL/18731/2026	ADITI HOTA	2026-06-27	i) This case registered as CRLA
26	D-WP(C)/24296/2026	KAILASH CHANDRA MISHRA	2026-06-27	Address of petitioner not furnished
27	D-ABLAPL/18573/2026	PRAVASH CHANDRA JENA	2026-06-27	D.C.Fee Rs. 2/- to be paid on v.nama
28	D-WP(C)/25788/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-WP(C)/26204/2026	LAXMI SHARMA	2026-06-27	ADDRESS OF RESPONDENT SL. NO. 1 NOT GIVEN
30	D-BLAPL/18745/2026	RAKESH BEHERA	2026-06-27	1. PS case year in Para 2 not correct.
31	D-WP(C)/25795/2026	MAHENDRA KUMAR SAHOO	2026-06-27	Page 13 and 14 not legible
32	D-WP(C)/25989/2026	DURGESH NARAYAN RATH	2026-06-27	Page 17 18 and 27 partly not legible
33	D-WP(C)/24048/2026	RAICHARAN MOHAPATRA	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 31 47 49 51 65 and 66 to 73 not neat
34	D-ABLAPL/18572/2026	TUKUNA KUMAR MISHRA	2026-06-27	Name of the victim/ informant with address reflected in the FIR be kept in cover.
35	D-WA/25358/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-WA/25347/2026	SADASIVA PATRA (1)	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-ABLAPL/18577/2026	DIBYA JYOTI SAHOO	2026-06-27	Mobile no. of the informant reflected in the FIR be kept in cover.
38	D-CONTC/26401/2026	ADV.	2026-06-27	1. Disposal date of the CONTC not correctly furnished in Prayer of the petition.
39	D-MACA/27724/2026	KAPILA CHARAN NAYAK	2026-06-27	further SR after filling of c copy
40	D-WP(C)/26349/2026		2026-06-27	Page 30 marked twice.
41	D-WA/23834/2026	DEBASHIS TRIPATHY,A.G.A	2026-06-27	Date of order wrongly mention in cause title
42	D-ABLAPL/18587/2026	SADHAN MOHANTY	2026-06-27	Name of the informant/ victim with address reflected in the FIR be kept in cover.
43	D-CONTC/26258/2026	ADV.	2026-06-27	1. Paragraph no. not correctly furnished in declaration.2. Page nos.13 and 14 not neat and legible.
44	D-WP(C)/26345/2026	ASIT KUMAR JENA	2026-06-27	Address of opp.2 in page 5 para 1 not correctly furnished

45	D-CRLA/16259/2026	AMLAN SHAKTI PAUL	2026-06-27	1 Name of Informant/ victim/Relatives to redacted from Annex-1 and kept seal cover same thereafter Put Up SR
46	D-WA/28254/2026	AMIT PATTNAIK	2026-06-27	1. Code not indicated in original 2. further SR after disposal of IA reg limitation
47	D-WA/28257/2026	AMIT PATTNAIK	2026-06-27	1.Code not indicated in original 2. further SR after disposal of IA reg calculation of limitation
48	D-WP(C)/26668/2026	PRANAYA KISHORE HARICHANDAN	2026-06-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-WP(C)/26585/2026	SUBASH CHANDRA SAHOO	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-ABLAPL/18625/2026	ALOK KUMAR MOHAPATRA	2026-06-27	1. Court Fee of Rs.6 not paid on Petition. 2. Name of PS not mentioned in the address of Pet. in CT. 3. Name of OP. No.2 be deleted in CT. 4. paragraph declaration incomplete.
51	D-MACA/27317/2026	SUBRAT SATAPATHY	2026-06-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 74 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 6/ not paid
52	D-WP(C)/26762/2026	GYANA RANJAN SETHI	2026-06-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-WA/23836/2026	DEBASHIS TRIPATHY,A.G.A	2026-06-27	i) OP no.6 in wp (c) not made party in appeal memo. ii) Para no. not correctly furnished in appeal memo and grounds.
54	D-CONTC/23528/2026	ADV	2026-06-27	1. Date of order not correctly furnished Sl. no. 5 in Index.
55	D-MACA/27452/2026	RIMJHIMBALA PATI	2026-06-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 86 days
56	D-CONTC/27543/2026	ARUPANANDA GOSWAMY	2026-06-27	1. Case of the detailed at the top of the cause title not furnished.2. Paragraph no. not correctly furnished in the petition.
57	D-CONTC/24072/2026	SOMANATH MISHRA	2026-06-27	District of op no. 4 not mention in cause title.
58	D-MACA/27516/2026	G.P.DUTTA	2026-06-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
59	D-ABLAPL/18570/2026	RASHMI RANJAN MISHRA	2026-06-27	1. Page marking of Ann.1 in Index not correct.
60	D-WA/23910/2026	RAMDAS ACHARY	2026-06-27	i) Status of the appellant not furnished. ii) Cause title in wp (c) to be filed. iii) Para no. not correctly furnished in appeal memo as well as declaration.iv) Legible copy of page no 97 to be

				filed. Put up for SR after removal of defects and disposal of I.A. no. 1837/2026.
61	D-BLAPL/18827/2026	DHIRENDRA KUMAR MOHAPATRA	2026-06-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with cause title.
62	D-BLAPL/18716/2026	SWAGATIKA PANDA	2026-06-27	1. As per rejection order under Annexure-2 name of the Lower court not furnished in the cause title.
63	D-ABLAPL/18628/2026	LOKESH GOURAV MOHARANA	2026-06-27	1. Page No. 11 and 15 blank
64	D-BLAPL/18073/2026	SHIB SHANKAR MOHANTY	2026-06-27	Receipt Showing Serv.copy To CBI not Filed
65	D-CRLMC/18321/2026	ASUTOSH TRIPATHY	2026-06-27	1. Annexure-1 and 2 not described in the petition
66	D-ABLAPL/18150/2026	SURYAKANTA DWIBEDI	2026-06-27	1. Name of sister of victim in page 10 be redacted. Resubmit for SR after compliance.
67	D-CRLMC/18793/2026	ARIJEET MISHRA	2026-06-27	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
68	D-CONTC/24838/2026	ADV.	2026-06-27	i) Annexures marked in synopsis in date chart not systematically.
69	D-WP(C)/28228/2026	SUBHADUTTA ROUTRAY	2026-06-27	1. Page 122 and 123 not neat. 2. Rs. 50.00 not paid in V.Nama
70	D-ABLAPL/17949/2026	GOKULANANDA SAHU	2026-06-27	Year not tally with cause title and F.I.R
71	D-ABLAPL/18642/2026	ABHILASH MISHRA	2026-06-27	1. Para 10 missing. 2. Paragraph declaration not correct.
72	D-WP(C)/28340/2026	BISWABIHARI MOHANTY	2026-06-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Notarial seal and signature not furnished.
73	D-WP(C)/28210/2026	SIDHANT DWIBEDI	2026-06-27	Rs. 50/- not paid in vnama.
74	D-CONTC/18626/2026	ADV.	2026-06-27	i) Para no. 5 repeatedly mentioned in page 4 and 5. ii) Para no. 5 be replaced from page 4.
75	D-BLAPL/18825/2026	PRASANTA KUMAR ROUTRAY	2026-06-27	1. Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover
76	D-CONTC/19035/2026	ADV.	2026-06-27	i) name of the contemnror not furnished in cause title. ii) Vernacular certificate not furnished
77	D-CONTC/25553/2026	ADV.	2026-06-27	i) Date of order passed in WP(C) no. 4670 /2026 mentioned in Index , Book mark and date chart not tally with annexure-1.
78	D-WP(C)/27239/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-06-27	ADDRESS OF OPPS..NOT MENTIONED.
79	D-WP(C)/28425/2026	SUBHADUTTA ROUTRAY	2026-06-27	Page 138 to 140 partly not neat
80	D-ABLAPL/17542/2026	RASHMI RANJAN MISHRA	2026-06-27	Name of the Victim/Informant mentioned in the annexure and after redacted further S.R will be

				made.
81	D-CRLMP/12594/2026	ACHYUTANANDA PATTANAIK	2026-06-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further SR after Redacting the name of victim/ informant from the Affidavit, Page no.14 and Acknowledgement Slip. 2. Name of the victim/Informant and Relatives need not be disclosed in connection with original Affidavit, Original V.nama, Annex-1 2 and kept in closed cover. 3. Redacted xerox copy of V.nama to be filed.
82	D-CMP/24446/2026	KRUPASINDHU SAHOO	2026-06-27	Name of petitioner no.7 not furnished in Vnama.
83	D-BLAPL/18062/2026	SHIB SHANKAR MOHANTY	2026-06-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page nos 34 to 40 not legible.
84	D-CONTC/27337/2026	RUDRA MADHAB BISHWAL	2026-06-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished in declaration.2. Date of order under Annexure-1 does not tally with Index.
85	D-MACA/27453/2026	G.P.DUTTA	2026-06-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
86	D-MACA/27764/2026	ADAM ALI KHAN	2026-06-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 149 days
87	D-BLAPL/18826/2026	JYOTIRMAYA SAHOO	2026-06-27	1. As per rejection order under Annexure-1 name of the Lower court does not tally with cause title.
88	D-BLAPL/18494/2026	ASHOK DAS	2026-06-27	Page No.10 repeated twice
89	D-BLAPL/18496/2026	LAMBODOR ACHARI	2026-06-27	Page No. Not correctly furnished.
90	D-WP(C)/26594/2026	SUBASH CHANDRA SAHOO	2026-06-27	Copy of the demand cum Show Cause Notice dated 17.09.2020 mentioned in the Index(Anx-1) not tally with para-3.2 body of the petition and under Annex-1. 2.Page nos.22 and 24 not filed.
91	D-CONTC/23013/2026	ADV	2026-06-27	i) Sl. no. 2 and occupation of the deponent not correctly mentioned in the affidavit
92	D-BLAPL/18563/2026	DEBASHIS MITRA	2026-06-27	1.Annexure-1 mentioned in Index not furnished in averment. 2. Annexure-1 not reflected on the top of page-7. 3.Hologram of Rs.50/- and Legal Asst. Association fees of Rs.10/- not affixed in V.nama.
93	D-BLAPL/18565/2026	SAMARESH PATTANAIK	2026-06-27	Name of the petitioner mentioned in Application not tally with the signature put in V.nama.

94	D-MACA/27492/2026	PRASANTA KUMAR MAHALI	2026-06-27	statutory deposit not made , IA filed, further SR after disposal of IA reg calculation of limitation
95	D-CRLMP/17502/2026	PARSURAM PARIJA	2026-06-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim /Informant from the petition. 2. Name of the victim / Informant and Relatives need not be disclosed in connection with Annexures, Original Affidavit, V.nama and kept in closed cover.3. Redacted copy of Annexures, Affidavit and V.nama to be filed.
96	D-WP(C)/27076/2026	SUBASH CHANDRA SAHOO	2026-06-27	Copy of the demand cum Show Cause Notice dated 17.09.2020 mentioned in the Index (Anx-1) not tally with para-3.2 body of the petition and under Annex-1
97	D-CRLMP/10444/2026	ACHYUTANANDA PATTANAIK	2026-06-27	1. Name of the victim / Informant and relatives Redacting from the page nos.16 19 and Acknowledgement Slip.
98	D-CRLMP/15579/2026	MANORANJAN MUDULI	2026-06-27	1. Name of the victim / informant and Relatives redacting from Acknowledgement Slip. 2. Name of the victim / Informant and Relatives need not be disclosed in connection with Annex-1 2 3 Original Affidavit,Original V.nama. and kept in closed cover. 3. Date of Birth of the victim Redacting from page no.15.
99	D-BLAPL/14204/2026	KHUSBU PANIGRAHI	2026-06-27	1. Name and Mob. No. of Informant in Ann.1 page 12 be redacted. 2. Name of Informant in Ann.3 page 23 24 26 27 and name of school where the Victim was studying in Page 28 be redacted. Resubmit for SR after removal of defects.
100	D-CRLMP/4406/2026	NETRANANDA BISWAL	2026-06-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the Name of Victim/ Informant and Relatives from the petition. 2. Name of the victim/ Informant and Relatives need not be disclosed in connection with Annex-1,Original Affidavit, V.nama and kept in closed cover. 3. Redacted xerox copy of Annex-1,Affidavit and V.nama to be filed.
101	D-WP(C)/27351/2026	ARUNA NAYAK	2026-06-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.8 9 and 10 not filed.2. Paragraph no. not furnished in declaration of the I.A.3. Annexure-3 not marked and page marked.

102	D-WP(C)/27359/2026	ABHIMANYU PARIDA	2026-06-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 8 not filed.2. Page nos.11 and 12 not neat and legible.3. Annexure-3 not described in Index.4. Paragraph no.not correctly furnished in declaration
103	D-WP(C)/26415/2026	SWAPNIL ROY	2026-06-27	Signature of advocate not furnished in prayer and affidavit and petition.
104	D-CRLA/15851/2026	SAMVIT MOHANTY	2026-06-27	Deposition not furnished in page no.11.
105	D- BLAPL/17926/2026	KAUSTUVA MOHANTY	2026-06-27	Name of lower court not correct in cause title.
106	D- ABLAPL/18592/2026	BHAWANI PRASAD TRIPATHY	2026-06-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexture be kept in envelop
107	D-CRLA/16873/2026	SAMVIT MOHANTY	2026-06-27	Appeal lies to sessions.
108	D- BLAPL/17922/2026	SAMARESH PATTNAIK	2026-06-27	Name of lower court not correct in cause title
109	D-WP(C)/28199/2026	RANJAN KUMAR ROUT	2026-06-27	Quashing annexture-7 mentioned in the prayer portion appears to be wrong.2.The true copy of the notice of eviction dtd. 18.05.2026 as ANNEXURE-7 mentioned in the para-9 body of the petition appears to be wrong.
110	D- ABLAPL/18597/2026	NRUSINGHA CHARAN MOHARANA	2026-06-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexture be kept in envelop.Date not tally with FIR copy and cause title
111	D- BLAPL/18545/2026	GYANA RANJAN MAHAPATRA	2026-06-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
112	D-WP(C)/26456/2026	PADMALAYA MOHAPATRA	2026-06-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D- BLAPL/18547/2026	PRAVASHA PUJAREE PARIDA	2026-06-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Pending Lower Court case No. mentioned in petition not tally with the Rejection order. 2.Paragraphs not properly mentioned in declaration of affidavit.
114	D-WA/23822/2026	TARANANDA PATTANAYAK	2026-06-27	1. Period of Delay 6 days delay. Complete address of appellant not furnished in v. nama.
115	D- CRLMC/18322/2026	SRINIVAS MOHANTY	2026-06-27	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Court fee of Rs.6/- not paid in the petition. 2. Age of the deponent in both affidavit does not tally with cause title
116	D-CRLA/16106/2026	AMITAV TRIPATHY	2026-06-27	1 . Name of Victim/Informant/Relatives/ Address to be redacted from annex-2 and kept seal cover the same thereafter Put up SR
117	D- CONTC/23525/2026	ADV	2026-06-27	1. Annexure number not correctly furnished in Page no.6